


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.08.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.73/ 2017	-	Admission	621A (59)	Hippocampus Learning Centres Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Bharana Chakragini . J	Hippocampus Learning Centres Private Limited	

ORDER

PCS for Petitioner Company is present. Matter is listed for admission. PCS informed that, this Application was filed under section 59 of the Companies Act, 2013 and for seeking the Tribunal for rectification. PCS is directed to file Affidavit explaining the details. List it on 12/09/2017.


Member (T)


Member (J)